

## I.A.S./I.P.S.

\*998. **Mulla Abdullahai** : Will the Minister of Home Affairs be pleased to state:

(a) the number of I.A.S. and I.P.S. officers appointed so far in Madhya Pradesh State since the 15th August 1947; and

(b) the number of I.A.S. and I.P.S. officers transferred from Madhya Pradesh State to other States or the Central Government ?

**The Deputy Minister of Home Affairs (Shri Datar)**: (a). I.A.S. 64, of whom 9 have retired and one has died. I.P.S. 52, of whom 13 have retired.

(b). One I.A.S. officer has been transferred from the Madhya Pradesh Cadre to another State Cadre No. I.A.S. I.P.S. officer has been permanently transferred from Madhya Pradesh to the Central Government. Three I.A.S. officers and one I.P.S. officer from Madhya Pradesh are, however, on deputation to the Central Government on tenure basis.

## Settlement of Pakistani Nationals

\*1002. **Shri Krishnacharya Joshi**: Will the Minister of Home Affairs be pleased to state the total number of Pakistani nationals who have been given permission for permanent settlement in India to facilitate the reunion of divided families as agreed to Indo-Pakistan Passport Conference, 1953 ?

**The Deputy Minister of Home Affairs (Shri Datar)**: 1560. Pakistani nationals, with their dependents, have been granted permanent settlement facilities in India till the 31st July, 1955 to facilitate reunion of divided families.

## Technological University

\*1006. **Shri Gidwani**: Will the Minister of Education be pleased to refer to the reply given to Starred Question No 744 on the 11th March, 1955 and state :

(a) whether any action has since been taken for the establishment of the proposed Technological University at Kanpur, and

(b) if so, the estimated expenditure thereon ?

**Minister of Education and Natural Resources and Scientific Research (Maulana Azad)**: (a). The University Grants Commission to whom the proposal for the establishment of the Technological

University at Kanpur, was referred for advice, appointed an Expert Committee to go into the matter. One of the members of the Committee has been to Kanpur recently and made necessary 'on the spot' enquiries. The report of the Committee, is awaited.

(b). The State Government's estimate of expenditure is as follows:—

Non-recurring Rs 52 lakhs.

Ultimate Recurring Rs 23 lakhs per annum.

## Mineral Survey

514. **Shri Kamath**: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether a Mineral Survey of Hashangabad District (Madhya Pradesh) has been made ;

(b) whether iron, limestone or coal deposits have been found in the District; and

(c) if so, their location ?

**The Minister of Natural Resources (Shri K. D. Malaviya)**: (a) to (c). A statement giving the required information is attached. [See Appendix VI, annexure 34]

## Delhi Police

515. **Shri D.C. Sharma**: Will the Minister of Home Affairs be pleased to state the various categories of the Delhi Police Force for which recruitment took place during 1954-55, along with the number recruited in each category ?

**The Deputy Minister of Home Affairs (Shri Datar)**: A statement is laid on the Table of the House. [See Appendix VI annexure No. 35]

## Government Transport

516. **Shri Ibrahim**: Will the Minister of Defence be pleased to state:

(a) the number of Government cars and trucks in use at present in the Secretariat of the Ministry of Defence; and

(b) the expenditure incurred thereon during the year 1954-55 ?

**The Minister of Defence Organisation (Shri Tyagi)**: (a) (i) One Civil Staff Car.

(ii) Six Military Vehicles.